

NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI

Company Appeal (AT) (Insolvency) No. 781 of 2019

IN THE MATTER OF:

C & C Construction Ltd.

Through Navneet Kumar Gupta, (RP)

...Appellant

Versus

Power Grid Corporation of India Ltd.

...Respondent

Present:

For Appellant :

**Mr. Siddhartha Bhatnagar, Senior advocate with
Mr. Pulkit Deora and Ms. Navya Khillon, Advocates**

For Respondent :

**Mr. Krishnendu Datta, Senior Advocate with
Mr. Apoorv P. Tripathi and Mr. Dheeresh Kr.
Dwivedi, Advocates**

ORDER

(Through Virtual Mode)

14.08.2020

Due to paucity of time, the hearing in this part-heard matter could not be concluded. Let the appeal be listed 'for further hearing' on **31st August, 2020** at 12.00 Noon.

The interim directions to continue.

**[Justice Bansi Lal Bhat]
Acting Chairperson)**

**[Justice Venugopal M.]
Member (Judicial)**

**[Shreesha Merla]
Member (Technical)**

/ns/gc/